

SPECIAL BENCH  
COURT - II

O-225

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/102(KB)2023  
CONT.A./14(KB)2023,  
IA(COMPANIES.ACT)/195(KB)2023,  
IA(COMPANIES.ACT)/185(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	PALAN MUKHERJEE VS B&P REALTORS PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

**Appearance (via video conferencing/physically)**

Mr. S. Sengupta, Adv. ] For the Petitioner  
Mr. Avijit Ghoshal, Adv. ]

Ms. Tanvi Luhariwala, Adv. ] For the Applicant  
Ms. Madhuja Barman, Adv. ] in IA(COMPANIES. ACT)/195(KB)2023  
Mr. Samar Chakraborty, Adv. ]

**ORDER**

1. Ld. Counsel for the parties present.
2. **CONT.A./14(KB)2023:**
  - a. Compliance affidavit of order dated 21.04.2023 and the corrigendum thereto dated 08.05.2023 be filed within a period of ten days with advance copy to Ld. Counsel appearing on behalf of petitioner.
  - b. Post this IA for consideration on **11.03.2024.**
3. Post the main CP along with rest of the IAs before Regular Bench for hearing on **11.03.2024.**

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**

Ar.